Annexure - 8

Name of the corporate debtor: Maya Construction Company Private Limited; Date of commencement of CIRP: 28th March, 2025; List of creditors as on: 08th September, 2025 List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in₹)

Т			(Amount in:										
Name of creditor	Details of claim received												Remark
No.								contingent claim	any mutual dues, that	claim not admitted	claim under	if any	
										may be set-		verification	
								ļ	_				
	Date	Amount claimed	Amount of	Nature of claim	Amount	Amount	Whether						
	t cccip				_	guarantee	party.						
	٠ ا		_					III COC					
Shraanathii	11/04		Dasis	Operati									
	/2025	2,95,96,635.00	2,95,96,635.00	_									
	/2023												
Elilitea				Creditor									
Shreenathii Steel &	11/04	20 19 7/6 00	20 19 746 00	Operati									
		20,19,740.00	20,19,740.00	_									
dement do.	72023												
Shreenathii	11/04	1.57.34.547.00	1.57.34.547.00										
-		-,- ,,- ,,- ,,- ,,-		_									
	,			Creditor									
04. S C and Company	11/04	7 00 000 00	5 00 000 00										
		5,00,000.00	5,00,000.00	onal									
				Creditor									
Total 4,78,50,92		4,78,50,928	4,78,50,928										
		Date of receip t Shreenathji 11/04 /2025 Shreenathji Steel & Cement Co.	Date of receip t	Date of receip t	Date of receip t Amount claimed Claim admitted on provisional basis	Date of receip t Amount of claim admitted on provisional basis Shreenathji Tradecorp Private Limited 11/04	Date of receip t	Date of receipt t	Date of claimed receip t Date of receip t Date of receip t Date claimed admitted on provisional basis Doperati onal Creditor Shreenathji Steel & Cement Co. Shreenathji Shreenathji T1/04 /2025 Cement Co. Doperati onal Creditor Covered by guarantee in Coc Covered by security interest Covered by security interest Covered by guarantee in Coc Covered by security interest Covered by guarantee in Coc Covered by security interest Covered by guarantee in Coc Covered by guarantee in Coc Covered by guarantee in Coc Covered by guarantee Covered by guarantee	Date of claimed receip t Date of claimed receip t Date of claimed admitted on provisional basis Date of receip t Date of claimed admitted on provisional basis Date of receip t Date of claim admitted on provisional basis Date of covered by guarantee Date of covered by security interest Date of covered by security Date of covered by security interest Date of covered by security Date of cove	Pate of receip t Date of receip t Date Claim admitted on provisional basis Shreenathii Tradecorp Private Limited Claim tenent Comment Commen	Date of receip t Date of receip t Date of receip t Date Limited Date Limited Date of receip t Date of claim admitted on provisional basis Departi onal Creditor Departi	Contingent Claim dues, that may be set off

^{*} The claim has been accepted on a provisional basis. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the operational creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.

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